THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): Surprise checks are not conducted during any particular week in a year, but are carried out throughout the year as frequently as possible, in addition to normal checking arrangements.

TRAIN EXPLOSIONS IN ASSAM

SHRI B. K. MAHANTI : 152. SHRI B. C. PATTANAYAK :

Will the Minister of RAILWAYS be pleased to state ;

(a) the amount of money so far paid to the deceased and to the crippled as a result of train explosions in Assam in April, 1966; and

(b) the number of cases which are still pending?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) and (b) All claims for compensation in respect of the two explosions in April, 1966 are to be adjudicated by the Claims Commissioners. However, a sum of Rs. 15,673.55 has been paid as *ex-gratia* in both cases so far. Also, an amount of Rs. 13,000.00 has been paid from the Railway Minister's Welfare and Relief Fund as interim relief to railway employees of their dependents.

INDO-IRAQ JOINT VENTURES

153. SHRI B. K. MAHANTI : SHRI B. C. PATTANAYAK :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that discussions were held sometime in June, 1966 between the representatives of the Government of India and Government of Iraq to set up joint ventures in trade and industrial sphere; and

(b) if so, what are the details thereof?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) and (b) Yes, Sir. The Indo-Iraq Joint Commission which met in New Delhi, in June, 1966, discussed, among other matters, the possibility for establishing Joint ventures in Iraq. It was suggested that a delegation from Iraq may visit India for the purpose of examining the possibility of industrial, technical and economic cooperation between the two countries. The Iraqi side promised to convey the suggestion to the appropriate authorities in Iraq.

## MANUFACTURE OF CAR BY MYSORE GOVERNMENT

154. SHRI MULKA GOVINDA REDDY: Will the Minister of INDUS-TRY be pleased to state :

(a) whether the Government of Mysore have applied to the Government of India for a license to manufacture a small car; and

(b) if so, what are the details thereof?

THE MINISTER OF INDUSTRY (SHRI D. SANJIVAYYA): (a) and (b) An application for a licence under the Industries Act for the manufacture of a small car has been received from the Mysore State Industrial Investment and Development Corporation, Bangalore. Earlier, a proposal had also been received from the Chief Minister of Mysore for the manufacture of a small car.

The details of the two schemes are as shown below:

Scheme from Mysore State Industrial Investment & Development Corporation,

Bangalore

Make of car					Mazda 800 Family car.
Capacity proposed *					50,000 Nos. per annum.
Foreign collaboration	•	•	•	•	With a Japanese firm, M/s. Toyo Kogyo of Japan.
Investment on plant &	Machine	ery	•	•	Rs. 17 crores of which Rs. 5 crores would be for imported machinery.
Raw material requirem	ent.	•	•	•	Rs. 16 crores per annum for imported raw materials.
Scheme from the Chief Minister of Mysore					
Make of car.		٠.			Developed by H.A.L., Bangalore.
Capacity proposed .					50,000 Nos. per annum.
Foreign collaboration					Not envisaged.
Investment on plant an	d machi	nery	•	•	Rs. 16 crores, of which Rs. 6 crores would be for imported machinery.

155. [Transferred to the 5th August, 1966.]

592